

<i>S.No.</i>	<i>Names of the States in respect of which Survey Report yet to be received</i>	<i>Name of the Convener Bank</i>
4.	Gujarat	Dena Bank
5.	Karnataka	Syndicate Bank
6.	Jammu and Kashmir	No Survey undertaken
7.	Manipur	United Bank of India
8.	Meghalaya	State Bank of India
9.	Miizoram	- do -
10.	Nagaland	- do -
11.	Orissa	UCO Bank
12.	Sikkim	No survey undertaken
13.	Tamil Nadu	Indian Overseas Bank
14.	Tripura	United Bank of India
15.	Uttar Pradesh	State Bank of India
16.	West Bengal	United Bank of India

Persons Arrested under FERA

*443. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) the number of persons arrested under the Foreign Exchange Regulations Act, 1973 during this year so far;

(b) the legal action taken by the Government against them;

(c) the number of persons who were released due to lack of evidence/benefit of doubt; and

(d) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) During the period 1.1.91 to 30.11.91, 300 persons were arrested under Section 35 of FERA, 1973.

(b) Adjudication proceedings against 22 persons were initiated and detention orders against 95 persons were issued under COFEPOSA.

(c) Nil.

(d) Does not arise.